

Co-Accused

List of co-accused attached Seperate Sheet (1)

Filing no. B.A./8094/2020
Sunil Kumar V/s State of Jharkhand

Advocate's name:-S. Kumar

1. SJ/DB (S.J)
2. In Time
Limitation expired on..... X
3. Court Fee.. NR
4. Authentification Fee due on the copy
Trial Court Judgement Rs. X
Appellate Court Judgement Rs PAID
5. (a) Copy of trial court judgenent X
(b) Copy of appellate court judgement Yes
(c) Second Copy of petition NA
(d) Receipt showing service on A.G. Yes
(e) Vak property stamped }
executed and accepted Yes
6. (a) Cause title Yes
(b) Provision of law Yes
7. Intimation regarding surrender of
Petitioner In Jail
8. Particulars as required by Rule 140(1)
ChapterXV Part (A) page no. 37 of the
J.H.C. Rules 2001.. Stated.
9. Others defects
(i) P.O. Of the petitioner is missing at vak.
(ii) Duly certified typed copy of handwritten part of annexure 1 may be filed.